

(d) All the above categories of staff artist positions have since been converted into civil posts. The incumbents who fulfil the eligibility conditions would be considered for absorption against the corresponding civil posts subject to the suitability.

**Unauthorised Encroachments on Lands
Allotted by DDA**

4006. SHRI MUKUL WASNIK :
SHRI RAMASHRAY PRA-
SAD SINGH :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any case of unauthorised encroachments on the lands allotted by the Delhi Development Authority to Co-operative Housing Societies, Private individuals and even semi-Government organisations like Khadi and village Industries Commission have come to the notice of the DDA and Government; and

(b) if so, whether any action has been taken to free the lands from the unauthorised occupations and handing over the physical possession of the lands in dispute to the allottees ?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI H.K.L.
BHAGAT) : (a) and (b). The infor-
mation is being collected and will be laid
on the Table of the Sabha.

**Setting up branches of Super Bazar in
other parts of the country**

4007. SHRI VILAS MUTTEMWAR :
Will the Minister of FOOD AND CIVIL
SUPPLIES be pleased to state :

(a) whether it is a fact that Super Bazar proposes to set up its branches in other parts of the country also;

(b) whether all the branches will be controlled by the Delhi based Managing Committee of Super Bazar;

(c) if so, how far it will be possible and appropriate to control far off branches and to solve the problems of the employees; and

(d) whether Government propose to encourage local people to set up Stores and Super Bazars on co-operative basis and if not, the reason therefor ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c). Super Bazar has not proposed to set up its branches in other parts of the country. However, it has been suggested to Super Bazar, the Cooperative Store Ltd., Delhi to consider to extend its area of operation to cover entire National Capital Region which includes parts of Haryana, Uttar Pradesh and Rajasthan besides the whole Union Territory of Delhi. The proposal is under consideration of Super Bazar. The other details regarding management, control of branches, and other allied problems will be considered, as and when the proposal is finalised.

(d) Local people are encouraged to set up Consumer Cooperative Stores including Department Stores popularly known as Super Bazar, Apna Bazar, Janata Bazar, Sahakari Bazar, etc. in different parts of the country. The District Wholesale Consumer/Central Cooperative Stores as well as Primary Consumer Cooperative Stores are being assisted under the Centrally sponsored scheme for development of consumer cooperatives.

Expansion of DDA

4009. SHRI BHARAT SINGH :
Will the Minister of WORKS AND
HOUSING be pleased to state :

(a) whether the DDA had initially been set up mainly for preparing a Master Plan for the Union Territory of Delhi ;

(b) the reasons why the DDA was allowed to enter the construction field and to expand so fast ;